

ADM No.294/2020

Office of the  
Principal District & Sessions Judge,  
Bengaluru Rural District, Bengaluru,  
dated: 22.09.2020

**NOTIFICATION**

Due to unavoidable circumstances, the sitting arrangement made vide this office Notification bearing ADM No.294/2020 dated 18.09.2020, in respect of Smt. Rahat Afshan H.N., VI Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru on the morning session of 22.09.2020 stands cancelled and Shri Iranagouda K. Kabbur, II Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru, is placed in charge of the court of VI Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.



(Venkatesh Naik T.)  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Copy sent through e-mail to:**

1. To the concerned courts.
2. Public Prosecutors.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Association through concerned court.
5. Web-hosting.
6. Notice Board, for information.